

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:834  
ANSWERED ON:24.07.2015  
Industrial Licences to Defence Sector  
Shrirang Shri Chandu Barne

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether several proposals relating to defence sector are pending with the Government;
- (b) if so, the details thereof;
- (c) whether the Government has issued industrial licences to the defence sector;
- (d) if so, the details thereof and the number and details of industrial licences issued to the defence sector since June, 2014;
- (e) whether many of these proposals were pending with the Government for several years and if so, the details thereof; and
- (f) whether the Government has taken up several measures to boost private participation for defence manufacturing in India and if so, the details thereof?

**Answer**

MINISTER OF STATE (RAO INDERJIT SINGH)  
IN THE MINISTRY OF DEFENCE

- (a) & (b): Total 60 Industrial Licence applications for defence sector are presently pending with the Government.
- (c) & (d): Total 287 Industrial Licenses have been issued till date in defence sector. Since June 2014, 70 Industrial Licenses have been issued in the defence sector.
- (e) Some of the proposals for which licenses have been issued were pending since 2009 as necessary formalities / processes were not complete.
- (f) Steps taken by the Government to boost private participation for defence manufacturing in India are at Annexure-I.  
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